

the observance of the economy instructions issued by the Government is expected to be considerable

(c) During the year 1978-79 also, the economy instructions will continue to be observed and all efforts made to contain the growth in administrative expenditure. It is also proposed to subject as many organisations as possible to detailed work-study with a view to regulating strength of staff on a more scientific basis.

#### Export Publicity

5164 SHRI YASHWANT BOROLE  
Will the Minister of (COMMERCE CIVIL SUPPLIES AND COOPERATION be pleased to state

(a) whether he is aware of the fact that all is not well with our export publicity and many a buyer abroad does not even know what India can sell him and

(b) if so what steps are being taken to improve the situation?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND CIVIL SUPPLIES AND COOPERATION (SHRI ARIF BEG) (a) and (b) The Government is fully seized of the need for intensive publicity of India's growing export potentials abroad and has undertaken various measures in this direction. Some of the important steps taken by the Government are —

(i) Collection and dissemination of information regarding India's export-potentialities through the export-oriented publications of the Commercial Publicity Wing of the Trade Fair Authority, the Trade Development Authority, Export Promotion Councils, Commodity Boards etc.

(ii) Participation in the trade fairs abroad and holding wholly Indian exhibitions in selected markets in order to publicise India's vast export potentialities.

(iii) Regular collection of material relating to market intelligence

abroad, as well as Tender notices issued by purchasing organisations in the foreign countries through the Indian Missions and publishing them in the Export Service Bulletin. To ensure expeditious publicity of overseas tenders a mid-week supplement of the Bulletin is also published. Information on liberalisation of imports in foreign countries, GSP concessions and trade arrangements between India and other countries are collected from official sources and published in the Bulletin regularly so that our entrepreneurs could avail themselves of the export opportunities.

(iv) The Trade Development Authority *inter-alia* compiles and brings out special publicity catalogues and Organisms Buyer-Seller Meets.

(v) Financial assistance from the Market Development Fund is being extended on schemes and projects for development of markets abroad for Indian products and commodities. Grants-in-Aid from the MDF *inter-alia* also over publication of journals, directories, brochures, pamphlets etc. for distribution abroad, advertisements of India's export products by the approved organisations, publicity films, setting up of show-rooms etc.

#### Goa Allowance to Employees of State Bank of India

5165 SHRI AMRUT KASAR Will the Minister of FINANCE be pleased to refer to the reply given to part (b) of USQ No. 6794 on 5th August 1977 regarding Goa Allowance to employees of State Bank of India and subsidiary banks and lay on the Table of the House a copy of the agreement between the State Bank of India and All India State Bank of India Staff Federation authorising the State Bank of India to withdraw the Goa Allowance paid to its employees in Goa?

THE MINISTER OF FINANCE  
(SHRI H. M. PATEL) State Bank of

India has reported that though no formal settlement was signed with the All India State Bank of India Staff Federation regarding the withdrawal of Goa Allowance, an understanding was reached with the Federation about its phased withdrawal in one of the bipartite discussions held between the Bank and the Federation on 30th-31st May and 1st June, 1977. A copy of the letter dated 13th June 1977 from the State Bank of India addressed to the State Bank of India Staff Federation conveying the understanding reached is in the given in the attached statement

#### Statement

Copy of State Bank of India letter No. PER/IR/23912 dated the 13th June, 1977 addressed to the State Bank of India Staff Federation.

With reference to your letter No. FED/281 dated the 24th March 1977, and our reply thereto vide our letter No. PER/IR/16230 dated the 15th April 1977, the matter was further discussed between us at the Bipartite Meeting held at this Office on the 30th and 31st May and the 1st June, 1977.

2 Although no reasons could be assigned to justify continuance of the allowance, as a gesture of goodwill, and with a view to avoid hardship which may result on account of substantial reduction in carry-home pay, we agreed to consider withdrawal of the allowance in 4 equal annual instalments. In a further gesture to meet the Federations demand to the extent possible, we agreed to consider the beginning of withdrawal from the 1st July 1977.

3. Accordingly, we are advising our Bombay and Ahmedabad Local Head Offices that the Goa Allowance may now be withdrawn in 4 equal annual instalments with effect from the 1st July 1977 thereby reducing it by 25 per cent on the 1st July 1977, by another 25 per cent on the 1st July, 1978 by further 25 per cent on the 1st

July, 1979. No allowance will be payable as from the 1st July 1980.

4. The above Scheme will exclude Panjim at present, but will apply to Daman.

#### Export of Canned Fish

5166 SHRI AMRUT KASAR: Will the Minister of COMMERCE AND CIVIL SUPPLIES AND COOPERATION be pleased to state:

(a) whether due to the export of canned fish to the foreign countries, the coastal States and the Union Territory of Goa where fish is an essential commodity are facing acute shortage of fish;

(b) whether it is a fact that the fish caught by the mechanised boats used by big business houses has been exported at the cost of the local consumers; and

(c) what steps Government have taken to divert the supply of fish to local markets in order to reach the local consumers?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND CIVIL SUPPLIES AND COOPERATION (SHRI ARIF BEG): (a) No report of shortage of fish in the coastal States and the Union Territory of Goa has so far been received. The export of canned fish from India is too meagre to create a shortage of fish

(b) Fish caught by mechanised boats used by big business houses are high priced items like shrimp and lobsters, which are not mass consumption items for domestic consumers. The exports are not at the cost of local consumers.

(c) The Government has restricted the export of Pomfret and dried Bombay duck in order to ensure supply of these fish to domestic consumers at a reasonable price.